

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 203- IA 662 of 2020
In
CP(IB) 453 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Invent Assets Securitisation & Reconstruction Pvt Ltd
V/s
Garden Silk Mills Ltd

.....Applicant

.....Respondent

Order delivered on 16/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant	: Mr. Dharmik Barot, Advocate a/w.
	: Mr. Mihir Thakore, Advocate
For the Respondent	: Mr. Ketan Parikh, Advocate a/w.
	: Mr. Gaurav Matur, Chief Manager (BOI)

ORDER

IA 662 of 2020

Learned Counsel for the respondent seeks and is granted one week's time to comply with the order dated 30.01.2024. Learned Counsel for the respondent is directed to serve a copy of the same to the other side.

Re-list on 18.03.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)